

# **CENTRAL ELECTRICITY REGULATORY COMMISSION**

**6<sup>th</sup>,7<sup>th</sup> and 8<sup>th</sup> Floor, World Trade Centre, Tower B, Naurojinagar,  
New Delhi-110029**

No. L-1/250/2019/CERC

Dated: 11.11.2024

## **PUBLIC NOTICE**

**Subject: Extension of last date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fourth Amendment) Regulations, 2024.**

The comments/suggestions/ objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Fourth Amendment) Regulations, 2024 by 11<sup>th</sup> November 2024 vide notice dated 09.10.2024.

2. At the request of the stakeholders, last date for submission of comments/suggestions/ objections has been extended till 25.11.2024. The comments/ suggestions/ objections may be sent to the undersigned on or before 25.11.2024 at the email addresses, [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in). For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-26189709, Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

**Sd/**

**(Harpreet Singh Pruthi)  
Secretary**